

Prof. D. C. Sharma: May I know, Sir.....

Mr. Deputy-Speaker: The hon. Member has got another question also.

Shri K. G. Deshmukh: Sir, may I ask a question?

Prof. D. C. Sharma: In view of the fact that this is a 'displaced' institution, if I can use that expression, and its budget runs to about 3 lakhs of rupees and donations are not available, will Government kindly increase the amount?

Mr. Deputy-Speaker: These are all suggestions for action.

JOINT SERVICES WING

*1712. **Prof. D. C. Sharma:** Will the Minister of Defence be pleased to state whether it is a fact that sufficient number of suitable candidates is not coming forward to join the Joint Services Wing and that during the last two years the requisite number could not be selected for training?

The Deputy Minister of Defence (Sardar Majithia): Yes, Sir.

Prof. D. C. Sharma: May I know, Sir, the reasons?

Sardar Majithia: It is very difficult to give reasons, Sir. All possible attempts are made to get suitable young men to volunteer to join our Defence forces. With the publicity that we have started, the results are very encouraging. To give the figures, in 1950 the number of unfilled vacancies was 277, in 1951 it came down to 155 and in 1952 it has come down to 89. The figures definitely show that there is no cause for any apprehension.

Pandit Thakur Das Bhargava: The reason is obvious viz. absence of publicity.

Prof. D. C. Sharma: May I know, Sir, why this dearth of suitable young men has come into evidence now? I want to know as this is a very serious matter.

Sardar Majithia: As I have said, the thing that we have put into motion, i.e., publicity, has shown encouraging results. I am quite sure that within the next year probably there will be no deficiency.

Shri Joachim Alva: May I know, Sir, whether the principles enunciated by the Auchinleck Committee Report which was responsible for setting up the Defence Academy at Khadakvasla at Poona, the report which says

that entrance to the Defence Academy shall not lie on any class distinction or distinction in regard to the so-called martial races—are these principles being observed in the selection of candidates?

Sardar Majithia: Yes, Sir.

GRANTS-IN-AID TO STATES

*1714. **Shri Bheekha Bhai:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have received requests from State Governments for grants-in-aid under Article 275 of the Constitution for the year 1953-54; and

(b) if so, the names of States and the amounts applied for by each?

The Deputy Minister of Home Affairs (Shri Datar): A statement giving the information asked for is laid on the Table of the House. [See Appendix X, annexure No. 40.]

Shri Bheekha Bhai: May I know, Sir, whether the amount asked for by the State of Rajasthan will be given to it in view of the backwardness of the State?

Shri Datar: Some amount is given to the Rajasthan State.

Mr. Deputy-Speaker: The amount shown against Rajasthan will be given to Rajasthan, certainly.

Shri Bheekha Bhai: The amount is already shown. But will it be given to Rajasthan or not? That is what I want to know.

Shri Jassani: May I know, Sir, whether a request has been received from Madhya Pradesh, and if so, for what amount?

Shri Datar: Yes. Seventeen lakhs of rupees were given to the Madhya Pradesh Government in 1952-53 and 19 lakhs are proposed to be given this year.

जमीयतुलमुसलमीन

*१७१५. श्री रघुनाथ सिंह : क्या गृह-कार्य मंत्री यह बतलाने की कृपा करेंगे :

(क) क्या भारत में कोई जमीयतुल-

मुसलमीन नाम की संस्था है ; और

(ख) यदि है, तो इसके उद्देश्य और ढग क्या हैं ?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes.

(b) It claims to be a purely religious and cultural organisation whose avowed object is to carry on

religious propaganda for the unity of the Muslim community. For this purpose, it sends out batches of workers on a voluntary basis.

Shri Raghunath Singh: Where is the headquarters of this association?

Shri Datar: At Bhopal.

Shri Raghunath Singh: I want to know where are the branches of this association all over India?

Shri Datar: They are proposing to establish branches in Madhya Pradesh and Hyderabad amongst others.

Dr. Suresh Chandra: Are Government aware of the nefarious activities of this association in Hyderabad?

Shri Datar: Government have kept a very strict eye on their activities.

SALARIES OF OFFICERS OF I.C.S. AND ALL INDIA SERVICES

*1716. **Shri N. M. Lingam:** Will the Minister of Home Affairs be pleased to state whether Government have since come to a decision regarding cut in salaries of the Officers of the I.C.S. and other All India Services serving in the Madras State?

The Deputy Minister of Home Affairs (Shri Datar): The matter is still under the consideration of Government.

Shri N. M. Lingam: May I know, Sir, the specific issues under examination and when Government expect to come to a decision on this?

The Minister of Home Affairs and States (Dr. Katju): At an early date.

Shri Datar: We will come to a decision at a very early date.

Shri N. M. Lingam: Are the Government aware that a 10 per cent. cut is already in force in respect of the provincial services in Madras State and this is causing great heart-burning to the members of the services?

Dr. Katju: It is in force so far as the provincial services are concerned. That is our information. But whether it is causing heart-burning or not, I do not know.

Shri G. P. Sinha: What is the proposed amount of cut?

Shri B. S. Murthy: May I know, Sir, whether any of the ICS officers have offered a voluntary cut?

Dr. Katju: I do not know.

Shri N. M. Lingam: How far is this 10 per cent. cut imposed on members of the provincial services the result of scarcity conditions in the State and do the Government propose to go to the aid of the State to restore this cut?

Dr. Katju: That question has not arisen.

BHATTACHARYA COMMITTEE

*1718. **Shri Viswanatha Reddy:** Will the Minister of Finance be pleased to state:

(a) the minor irrigation works recommended by the Bhattacharya Committee for the Districts of Rayalaseema, to be taken up as a measure of famine relief;

(b) the total cost of these works; and

(c) the works that are to be executed during the current year and the total expenditure likely to be incurred on them?

The Parliamentary Secretary to the Minister of Finance (Shri B. E. Bhagat): (a) to (c). The recommendations of the team are under consideration and a statement on the action taken will be laid on the Table of the House in due course.

Short Notice Question and Answer
Retrenchment of Workers of Ordnance Depot, Jubbalpur

Suri Nambiar: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that 105 workers of the Ordnance Depot at Jubbalpur were retrenched from service on or after 20th April, 1953;

(b) If so, the reasons therefor;

(c) whether it is a fact that out of the retrenched workers, 11 are on hunger strike protesting against retrenchment;

(d) whether it is a fact that a protest general strike was threatened on 28th April, 1953 and whether Government received any notice of it;

(e) whether it is also a fact that notice of discharge on several employees has been served in Ordnance Depots at Kanpur, Delhi, Chheoki and Pulgaon; and

(f) what steps Government are taking in the matter?

The Minister of Defence Organisation (Shri Tyagi): (a) and (b). It is a fact that 261 employees in the Central Ordnance Depot, Jubbalpur, have been served with notices of